

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1040
ANSWERED ON:10.07.2009
CHILD EXPLOITATION
Ahir Shri Hansraj Gangaram

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has conducted any study on child exploitation;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to check the increasing incidents of child exploitation in the country?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a) A Study on Child Abuse was got conducted by M/o Women and Child Development in 2007.
- (b) Major findings of the Study are given in Annexure.
- (c) The following steps have been taken:-

Juvenile Justice(Care and Protection of Children) Act 2000 as amended in 2006 is being implemented in the country which covers children in conflict with law and children in need of care and protection which include the victims of child exploitation. The Ministry of Women and Child Development has also launched a new centrally sponsored scheme, 'Integrated Child Protection Scheme,' with a view to provide a safe and secure environment for overall development of the children who are in need of care and protection.

The National Commission for Protection of Child Rights, a statutory body, has been set up on 5th March 2007 for proper enforcement of children`s rights and effective implementation of laws and programmes relating to children.

Annexure

Annexure in reply to Lok Sabha Unstarred Question No. 1040 for 10.7.2009 by Shri Hansraj G. Ahir regarding Child Exploitation

1. Across different forms of abuse, and across different evidence groups, the younger children (5-12 years of age) have reported higher levels of abuse than the other two age groups
2. Boys, as compared to girls, are equally at risk of abuse
3. Persons in trust and authority are major abusers
4. 70% of abused child respondents never reported the matter to anyone

Physical Abuse

1. Two out of every three children are physically abused
2. Out of 69% children physically abused in 17 sample states, 54.68% were boys
3. Over 50% children in all the 13 sample states were being subjected to one of the other form of physical abuse
4. Out of those children physically abused in family situations, 88.6% were physically abused by parents
5. 65% of school going children reported facing corporal punishment i.e. two out of three children were victims of corporal punishment
6. The State of Andhra Pradesh, Assam, Bihar and Delhi have almost consistently reported higher rates of abuse in all forms as compared to other states
7. Most children did not report the matter to anyone
8. 50.2% children worked seven days a week

Sexual Abuse

1. 53.22% children reported having faced one or more forms of sexual abuse.
2. Andhra Pradesh, Assam, Bihar and Delhi reported the highest percentage of sexual abuse among both boys and girls.
3. 21.90% child respondents reported facing severe forms of sexual abuse and 50.76% other forms of sexual abuse.
4. Out of the child respondents, 56.9% reported being sexually assaulted.
5. Children in Assam, Andhra Pradesh, Bihar and Delhi reported the highest incidence of sexual assault.
6. Children on street, children in work and children in institutional care reported the highest incidence of sexual assault.
7. 50% abusers are persons known to the child or in a position of trust and responsibility.
8. Most children did not report the matter to anyone

Emotional Abuse and Girl Child Neglect

1. Every second child reported facing emotional abuse
2. Equal percentage of both girls and boys reported facing emotional abuse
3. In 83% of the cases parents were the abusers
4. 48.4% of girls wished they were boys

The report can be accessed from the Ministry's website <http://www.wcd.nic.in/childabuse.pdf>